

its income reduced below the minimum prescribed.

*General*

The term 'tribal areas' referred to in this letter will only refer to areas identified as 'tribal' for purposes of implementation of tribal sub-plans/integrated tribal development projects (ITDP). Like-wise, 'hilly' areas would only denote areas identified for hilly area and development programme (HADP). Authentic information in this regard should be ascertained from the concerned department of the State Government/Union Territory administration. Similarly, backward areas would mean areas declared as backward by the State Government/UT administration for purposes of accelerated development. (The States and Union Territories of the North Eastern Region, Jammu and Kashmir, Sikkim and Himachal Pradesh are not covered under the Hill Area Development Programme. These are treated as 'special category States. However, for purpose of norms for opening of post offices in rural areas; these States/Union Territories will also be considered as 'hill areas'.)

In view of the continuing ban on creation of posts, new post offices under these norms can only be sanctioned with the approval of Ministry of Finance.

[*Translation*]

**Daily wage Labourers in Central  
Telegraph Office, New Delhi**

2362. SHRI RAJ KUMAR RAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the rates of wages of daily wage labourers working Central Telegraph Office, New Delhi have been reduced;

(b) if so, the reasons for reducing the rates; and

(c) whether Government propose to issue orders to pay daily wages in his department at par with that of other

Government departments after conducting survey in this regard?

THE MINISTER OF STATE IN THE MINISTER OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) No, Sir.

(b) Does not arise in view of answer to (a) above.

(c) Rates of Casual Labour are being revised from time to time taking into account various factors including the rates prevalent in other Government departments.

**Bonus to Employees of Departments of  
Posts and Telecommunications**

2363. SHRI RAJ KUMAR RAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether bonus has become due to the employees of departments of Post and Telecommunications on the basis of productivity this year, also like other previous years;

(b) if so, the number of days for which bonus will be given to these employees during 1986-87; and

(c) the time by which payment of bonus will be made?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) The question of payment of Productivity Linked Bonus to the employees of the Departments of Posts and the Department of Telecommunications based on the productivity achieved during 1986-87 is under consideration of the Government.

(b) and (c). In view of (a) above, (b) and (c) does not arise.

**Construction of P&T Quarters During  
1987-88**

2364. SHRI RAJ KUMAR RAI: Will the Mini-